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Title: Ruling regarding Notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Shri Deepender Singh Hooda, Shri P. Karunakaran and Shri K.C. Venugopal. The matters, though important enough, do not warrant interruption of the business of the day. The matters may be raised through other opportunities. I will give you an opportunity.

...(Interruptions)

HON. SPEAKER: Firstly, there is introduction of two Bills. After that, I will allow you. પાંચ મિનિટ રાખિએ।

...(Interruptions)

HON. SPEAKER: Dr. Jitendra Singh may introduce the Bill.